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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

Reserved on: 02.07.2013

Decided on: 10.09.2013

+ **RFA(OS) 17/2010, C.M. APPL.3608/2010 & C.M. APPL.3611/2010**

COMMISSIONER OF INCOME TAX-XIII Appellant

versus

BANSAL COMMODITIES & ORS. Respondents

Through: Sh. Sanjeev Rajpal, Advocate, [for Resp. No.2 in Item No. 6 and for appellant in Item No.7).

Sh. V.N. Jha and Sh. Shashwat Bajpai, Advocates (Item Nos.6 and 7)

Sh. Sandeep Sethi, Sr. Advocate with Sh. Mahendra Rana, Advocates.

CORAM:

HON'BLE MR. JUSTICE S. RAVINDRA BHAT

HON'BLE MR. JUSTICE NAJMI WAZIRI

MR. JUSTICE S. RAVINDRA BHAT

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For detailed judgment, the decision dated 10.09.2013 in RFA (OS) 92/2009 may be referred to.

(S. RAVINDRA BHAT)
JUDGE

(NAJMI WAZIRI)
JUDGE

SEPTEMBER 10, 2013